

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

Y6

ORDER SHEET

APPLICATION NO. OF

Applicant (s) Respondent (s)

Advocate for Advocate for

Applicant (s) Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<u>O.A. No. /2011 with M.A. No. /2011</u> <u>(Dy. No.709/2011 and 710/2011</u> <u>Date of Order : 10.04.2012</u>
	None present for applicant.
	<p>This case has been pending for removal of defects since October, 2011. On the last date the Division Bench has been given last opportunity to the applicant for removal defects. But the defects have not yet been removed.</p> <p>Since the applicant is not interested in the matter and willing to pursue it, the O.A. & M.A. are dismissed on account of non prosecution.</p>
	<p>(B.K. Sinha) Administrative Member</p>